

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 490 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 719 of 2021 | H.E. Captain Ammeet K. Aggarwal Vs. Gannon Dunkerley & Co. Ltd. & Anr. | Stuti Vatsa |
| 2. | I.A. No. 523 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Committee of Creditors of M/S Hythro Power Corporation Ltd. Vs. Employees Provident Fund Organisation & Ors. | Apoorv Sarvaria |
| 3. | I.A. No. 525 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Hari Babu Thota Vs. — | Honey Satpal |
| 4. | I.A. No. 526 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Lalan Kumar Singh Vs. Jalesh Kumar Grover | Harsh Gurbani |

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By order
-sd/-
Assistant Registrar